

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Cr1) No(s).9707/2013

KRISHNA PAL @ KRESH PAL

Petitioner(s)

VERSUS

STATE OF U.P & ANR
(With appln(s) for exemption from filing O.T.)

Respondent(s)

Date: 20/01/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anurag Kishore,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

No.2. Respondent No.1 has been served. No appearance for respondent
List the matter on 7.4.2014.

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|(SUNIL THOMAS)
|Registrar

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